### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 924 TO BE ANSWERED ON 21.12.2017

#### TIMELY DISBURSEMENT OF SOCIAL SECURITY PENSION

#### 924. SHRI LAKHAN LAL SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Social Security Pension is not disbursed on time to the pensioners;
- (b) if so, the details thereof, State-wise including Chhattisgarh; and
- (c) the steps taken/being taken by the Government in this regard?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (c): Funds under the schemes of National Social Assistance Programme (NSAP), on production of required documents, are released in advance by Ministry of Rural Development to the State/UTs in two six monthly instalments i.e. in the month of April and October. Thereafter respective States/ Union Territories are responsible for timely disbursement of assistance to the identified beneficiaries. No instances of non-disbursement of pension, in time, to pensioners under NSAP has been reported to the Government. Further, for timely monthly disbursement of pension, instructions have been issued to the State/ Union Territories for utilization of Public Financial Management System gateway for disbursement of assistance.

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